

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 7878/2019

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

RAJU SINGH & ORS.

Respondent(s)

)

Date : 30-01-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr Ashiwan Mishra, Adv.
Mr Rajeev Kumar Dubey, Adv.
Mr Anurag Tiwari, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)

Mr Amol Chitravanshi, Adv.
Mr. Abhishek Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos.1 to 4 but none has entered appearance.

Respondent no.5 has filed counter affidavit.

Registry to process the matter for listing before the Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar